

1983 and has undertaken afforestation and soil conservation works in Shahjahanpur Block (District Saharanpur).

Since April, 1985, the Task Force has been moved to Kiarkuli Catchment for the restoration of mined areas on Mussoorie slopes.

The second Task Force has been in operation since July, 1983 on the left bank of Indira Gandhi Canal near Bikaner in Rajasthan. This Task Force has a strength of 668 men. Its activities include afforestation, pasture development and sand-dune stabilisation.

(c) No, Sir.

(d) Does not arise.

[Translation]

**Grants for Upliftment of Scheduled Castes/Scheduled Tribes**

3457. PROF. CHANDRA BHANU DEVI : Will the Minister of WELFARE be pleased to state :

(a) amount of grants given to voluntary organisations for the upliftment of Scheduled Castes and Scheduled Tribes during 1984-85;

(b) amount out of it given to the Harijan Sevek Sangh; and

(c) the steps being taken by Government to ensure proper utilisation of grants ?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) An amount of Rs. 1,30,04,076 was released to the voluntary organisations engaged in the welfare of Scheduled Castes and Scheduled Tribes during the year 1984-85.

(b) A sum of Rs. 23,72,366 was given to the Harijan Sevak Sangh during 1984-85.

(c) The performance in regard to the implementation of welfare schemes and utilisation of grant-in-aid by the voluntary organisations is assessed by the Directors for Scheduled Castes and Scheduled Tribes who carry out periodical checks on the working of the schemes run by the organisations. The officers of this Ministry also visit these Institutions during their tours.

**Irregularities in Selection of Constables in Central Industrial Security Force**

3458. SHRI SARFARAZ AHMAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that selection list of constables in CISF in Chandra Pura (Bihar) was cancelled;

(b) whether it is also a fact that the reason for its cancellation was certain irregularities committed in the selection;

(c) if so, details of the action taken against officials found guilty; and

(d) the time by which action will be taken for making fresh recruitment ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b) Yes, Sir.

(c) Disciplinary proceedings have been initiated against the then Commandant of the Central Industrial Security Force, Chandrapura Unit, and the other concerned official alleged to be guilty.

(d) Fresh recruitment will be made as and when vacancies of Constables occur in the Central Industrial Security Force. As a result of cancellation of the Select List of Constables, those vacancies have been filled up out of recruitment made in other States.